

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/699/(IB)/2017

NAME OF THE PETITIONER(S)

: BAOBAB BROADBAN LTD

NAME OF THE RESPONDENT(S)

: GEMINI COMMUNICATION LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Counsel for Respondent P.V. Sabandow Counsel for Respondent P.V. Sabandow Counsel for Petitioner All

## ORDER

Counsels for both the parties are present. Counsel for the Financial Creditor has submitted final arguments. Counsel for the Corporate Debtor has submitted the arguments in part. The time of the Court is over. To continue the arguments of the Corporate Debtor, put up on 22.02.2018 at 10.30 AM.

> (CH.MOHD SHARIEF TARIO) MEMBER (JUDICIAL)

P.ATHISTAMANI